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Payments made to fake workers under MGNREGA

†789. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Comptroller and Auditor General of India has in its audit found that payments were made on a large scale in the name of fake workers under MGNREGA in various States including Assam;
- (b) the details of payments made under MGNREGA in various States in a fake manner during the last three years; and
 - (c) the effects of steps taken to check the fraud in MGNREGA?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) In the Audit of C&AG of India conducted for MGNREGA during the period from April 2007 to March 2012, it was observed that out of test checked units in 8 States including the State of Assam, 5,470 ghost workers were paid ₹ 50.10 lakh. State-wise details are given in the Statement (See below).

(c) The Ministry has taken a number of steps to check the fraud in MGNREGA, such as, e-payment of wages to workers' account, initiating geo-tagging of Assets, strengthening Social Audit, undertaking field visits by the officers of the Ministry, visits by National Level Monitors, Internal Audit by the Office of CCA and grievance redressal as per Section 19 of the Act.

State-wise details of 8 States of test chek of MGNREGA including State of Assam

(₹ in lakh.)

Sl.	No. Name of the State	Number of GPs/Blocks/ Districts	No. of Muster Rolls with Ghost workers	No. of Ghost workers verified	Amount involved
1	2	3	4	5	6
1.	Assam	2GPs	189	2,016	20.59
2.	Haryana	1Gp	1	1	0.02
3.	Jharkhand	2GPs	50	61	2.28

†Original notice of the question was received in Hindi.

Incomplete National Highways

†790. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government is working on to connect each State of the country through National Highways;
- (b) whether it is also a fact that many National Highways of the country are incomplete;
- (c) the number of National Highways in Bihar which have been sanctioned since many years but the condition of those roads is deteriorating as the works on such roads are left incomplete; and
 - (d) by when the above works are proposed to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) All the States in the country are connected by National Highways (NHs). Further, the Ministry considers declaration of State Roads as new NHs from time to time depending upon requirements of connectivity, *inter-se* priority and availability of funds. The development and maintenance of NHs is a continuous process and works are taken up accordingly to keep the NHs in traffic worthy condition as per *inter-se* priority, traffic density and availability of funds.

(c) and (d) The details of NHs in the State of Bihar with National Highways Authority of India (NHAI) and State Government of Bihar, which have been delayed after sanction and completion have not been achieved, are given in the Statement (See below) along with their target dates for completion.

[†]Original notice of the question was received in Hindi.